

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 86 OF 2018 & IA NO.107 OF 2018
APPEAL NO. 87 OF 2018 & IA NO. 56 OF 2018
APPEAL NO. 100 OF 2018 & IA NO. 324 OF 2018

Dated :11th July, 2019

In the matter of:

APPEAL NO. 86 OF 2018 & IA NO. 107 OF 2018

Tamil Nadu Newsprint & Papers Limited	Appellant(s)
Versus		
Tamil Nadu Generation and Distribution Corporation Ltd, &Anr.	Respondent(s)

APPEAL NO. 87 OF 2018 & IA NO. 56 OF 2018

M/s. Seshasayee Paper and Boards Limited	Appellant(s)
Versus		
Tamil Nadu Generation and Distribution Corporation Ltd, &Anr.	Respondent(s)

APPEAL NO. 100 OF 2018 & IA NO. 324 OF 2018

ChemplastSanmar Limited	Appellant(s)
Versus		
Tamil Nadu Generation and Distribution Corporation Ltd, &Anr.	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **26.09.2019.**

PS/Court Master